## Annexure-4

## Shree Hanuman Sugar & Industries Limited

## List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016. Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 02-05-2025 (List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

	Details of claim received			Details of claim admitted						A a a			
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		voting	contingent	Amount of any Mutual dues, that may be set off		Amount of claims under verification	Remarks , if any
1	Bank Of India	15-Oct-24	27,44,02,224	27,44,02,224	Unsecured	Nil	No	0.85%	Nil	-	-	-	
	TOTAL		27,44,02,224	27,44,02,224.00									
	TOTAL in Crs		27.44	27.44							_		